

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/ (IB)/2017
NAME OF THE PETITIONER(S) : ASSOCIATED TRANSPORT CORPORATION
NAME OF THE RESPONDENT(S) : CETHAR LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SHAH & SHAH


PARTNER

SANDEEP S. SHAH



ORDER

Counsel for both the parties present. Counsel for the respondent seeks time to get instructions and report settlement. Time is enlarged. Put up on 12.06.2017 at 02.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM


(K. Anantha Padmanabha Swamy)
Member (Judicial)